

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE</u>				
1	POCSO SPL CASE	100432/2019	The State of Maharashtra - Dharavi Police Station Vs Virendrakumar Rampratap Paswan	PP
<u>APPEARANCE</u>				
2	POCSO SPL CASE	100006/2018	The State Kurla Police Station Vs Aarif Hoshiyar Khan	

(Main Matter REMAND APPL POCSO/0100737/2017)